

श्री के० डी० मालवीय : प्राइसेज निर्धारित करने के लिये गवर्नमेंट ने यह मुनासिब नहीं समझा कि कानून से कोई मिनिमम प्राइस तय की जाय, बल्कि गवर्नमेंट ने यह मुनासिब समझा कि खरीदने वाले और बेचने वाले दोनों मिल करके एक मुनासिब दाम तय करें, और इस का अच्छा परिणाम हुआ है।

श्री हेडा : क्या माननीय मंत्री महोदय ज्ञात करते हैं कि गुजिस्ता छः महीने या एक साल के अन्दर इसके परिणामस्वरूप कोई कमी फ्लक्चुएशन्स में हुई है ?

श्री के० डी० मालवीय : मैं छः महीने के बारे में तो नहीं कह सकता लेकिन खरीदने वालों के रिप्रेजेंटेटिव्स के कहन पर एक अमेरिकन माइक्रा खरीदने वाली फर्म ने कीमत कुछ बढ़ाई है।

KIDNAPPED CHILDREN IN DELHI

*143. **Shri Nageshwar Prasad Sinha:**

(a) Will the Minister of Home Affairs be pleased to state how many children were reported to have been kidnapped in Delhi in 1952 and till the 31st May, 1953?

(b) How many cases have been detected and brought up for trial?

(c) What special precautions have been taken to prevent such crimes?

The Deputy Minister of Home Affairs (Shri Datar): (a) 147 children were kidnapped in Delhi in 1952 and 55 till the 31st May 1953.

(b) 56 in 1952 and 24 till 31st May 1953.

(c) (i) The Police patrols in main streets and bazars have been specially alerted.

(ii) A vigilant eye is being kept on the activities of persons, who are suspected to be indulging in such crimes.

(iii) The public in general is being warned to guard against such people through police-men in charge of beats.

Shrimati A. Kale: May I know whether the Government has tried to find out the object behind this kidnapping?

Shri Datar: The object can be imagined. They are various: either for ornaments or for immoral purposes.

Shrimati A. Kale: How many of these are girls?

Shri Datar: I have not got these figures.

Shri Nageshwar Prasad Sinha: In respect of the cases detected, how many are due directly to police efforts and how many due to the kidnapped children escaping from custody and reporting to the police?

Shri Datar: I have not got those figures but I will inform the House that out of 147 children, 126 have already been restored to the parties and out of the 55 kidnapped till the 31st of May, 1953, 30 have already been recovered and restored.

Shri Muniswamy: Do these children belong to Northern India or Southern India or from all over India?

Shri Datar: They belong to all parts of India. They are settled in Delhi.

Shrimati A. Kale: May I know what steps have been taken to punish the offenders?

Shri Datar: Steps that are taken are by way of prosecution.

POLICE COMMISSION

*144. **Shri Eswara Reddy:** (a) Will the Minister of Home Affairs be pleased to state whether a decision has been taken by the Government of India in the matter of appointing a Police Commission?

(b) Have the views of the different State Governments in this regard been received and if so, what are their views?

(c) What would be the personnel of the proposed Police Commission and what are its terms of reference?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). Not yet.

(c) The question has not so far been considered as it is premature to do so.

Shri Eswara Reddy: Has the Government issued any memorandum in the matter of appointing a Police Commission?

Dr. Katju: So far we have consulted the State Governments, we have received some answers and are awaiting further answers. These are on specific questions and when the answers are received the matter will be gone into to consider what steps should be taken in this important matter.

TRAINING OF AFGHAN AIR PERSONNEL

*145. **Dr. Ram Subhag Singh:** (a) Will the Minister of Defence be pleased to state whether any agreement has been arrived at between India and Afghanistan in regard to training of Afghan air personnel in India?

(b) If so, for how many Afghan cadets training facilities have been provided under that agreement?

(c) How many Afghan cadets have already arrived in India for training purposes?

(d) Where are they being trained?

The Minister of Defence Organisation (Shri Tyagi): (a) to (d). At the request of the Afghan Government, the Government of India have agreed to provide training facilities to a limited number of Afghan air personnel in the different air training schools in India. 17 Afghan cadets and 62 Afghan airmen are receiving such training at present.

Dr. Ram Subhag Singh: What is the reply to part (d) of my question?

Shri Tyagi: I have already replied (a) to (d). Regarding (d), they are at

various places. The number of vacancies which have been allotted to them for various courses are at Tambaram, Jalahalle, Begumpet, Jodhpur and other places.

सेठ गोबिन्द दास : क्या इस शिक्षा में जो कि अफगानों को दी जाती है कोई विशेष खर्चा होता है ?

Shri Tyagi: Training is always expensive and as such if we train a large number of people, naturally, the expenditure increases.

सेठ गोबिन्द दास : मैं यह जानना चाहता था कि अगर कुछ विशेष खर्च होता है तो उसे हम लोग देते हैं या अफगान सरकार देती है ?

श्री त्यागी : ग्राम तौर से खर्च का कुछ हिस्सा तो हमारे ऊपर पड़ता है। इस वास्ते कि ट्रेनिंग के स्टाफ वगैरह के और पेट्रोल वगैरह के रोजमर्रा के खर्च होते हैं उनमें काफी हिस्सा हमारा इस्टीमेशन देता है। लेकिन मेरा ख्याल है कि जो वहाँ से ट्रेनिंग लेने आते हैं, मुझे पूरा यकीन नहीं है लेकिन मेरा अनुमान है कि शायद उन का अपना खर्चा अफगान गवर्नमेंट देती है।

Shri Joachim Alva: Regarding these Afghan Cadets, has Government taken the view of giving uniform and systematic training that was meted out to the Indonesian and Burmese Cadets?

Shri Tyagi: All these countries are treated at par.

Mr. Deputy-Speaker: Next question.

EXPORTS TO MAHE

*146. **Shri A. K. Gopalan:** (a) Will the Minister of Finance be pleased to state whether from the 21st May, 1953, a new order has been passed by the Central Excise authorities prohibiting the carrying of any articles other than bidis and milk by persons going to the French Indian settlement of Mahe on the Malabar Coast from the near parts of Malabar District?